

- (b) Review by Government on the working of the above Board. [Placed in Library. *See* No. L.T. 8083/15/12]

III. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2011-12.
- (b) Annual Accounts of the National Institute of Agricultural Extension Management (MANAGE), Hyderabad, for the year 2011-12, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 8082/15/12]

**Reports and Accounts (2011-12) of various
Corporations and Company and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Twenty-second Annual Report and Accounts of the Konkan Railway Corporation Limited (KRCL), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 8310/15/12]
- (ii) (a) Thirty-sixth Annual Report and Accounts of the IRCON International Limited, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 8309/15/12]
- (iii) (a) Annual Report and Accounts of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Shri K.J. Surya Prakash Reddy]

- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 8307/15/12]

Report and Accounts (2011-12) of IRCC, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): Sir, I lay on the Table, under sub-section (1) of Section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-seventh Annual Report and Accounts of the Indian Road Construction Corporation Limited (IRCC), (under liquidation), New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 8317/15/12]

Notifications of the Ministry of Urban Development

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): Sir, I lay on the Table, under Section 58 of Delhi Development Act, 1957, a copy each (in English and Hindi) of the following Notifications of the Ministry of Urban Development:—

- (1) G.S.R. 106 (E), dated the 25th February, 2012, amending Notification No. F. 7(105)96/PB-1, dated the 14th February, 2005, regarding Recruitment Regulations for the Posts for system Department in the Delhi Development Authority.
- (2) G.S.R. 770 (E), dated the 18th October, 2012, publishing the Recruitment of Lower Division Clerk-cum-Typist (English/Hindi), 2011 (Revised).
[Placed in Library. *See* No. L.T. 8224/15/12]

- I Report on the working of the protection of Civil Rights Act, 1955 and related papers**
- II Report on the working of SCs and STs (Prevention of Atrocities) Act, 1955 and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND